

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

CONTEMPT PETITION NO. 170/00037/2018

IN

ORIGINAL APPLICATION NO. 170/00403/2017

DATED THIS THE 05TH DAY OF NOVEMBER, 2018

**HON'BLE DR. K.B. SURESH, MEMBER (J)
HON'BLE SHRI DINESH SHARMA, MEMBER (A)**

Smt Glenda Fernandez,
Age: 76 years,
W/o Late Sri N.D. Fernandez,
Residing at Flat No: 103,
Samrat Classic Apartments,
Behind Infant Jesus Church,
Shantinagar, Keshwapur,
Hubli : 580 023

.....Petitioner

(By Advocate Shri P. A. Kulkarni)

Vs.

1. Sri Ranjanesh Sahai,
Secretary,
Railway Board,
Rail Bhavan,
New Delhi : 110 001.

2. Sri A.K. Gupta,
General Manager,
South Western Railway,
Hubli: 580 020.

....Respondents

(By Shri N. Amaresh, Railway Standing Counsel)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

MA No. 502/2018 and MA No. 503/2018 are disposed off. The respondents have filed Writ Petition No. 103347/2018. Therefore with liberty CP is disposed off. Notices are discharged. No order as to costs.

(DINESH SHARMA)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the petitioner in CP No.170/00037/2018

Annexure C1: Copy of the order dated 03.01.2018 in O.A. No. 03/2017
Annexure C2: Copy of the representation submitted by the petitioner

Annexures with MA 503/2018:

Annexure CR1: Copy of the status of Writ Petition No. 103347/2018

Annexure CR2: Copy of the cause list dated 11.06.2018 of the Hon'ble High Court of Karnataka, Dharwad

Annexure CR3: Copy of the letter dated 16.10.2018
